GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 827 ANSWERED ON 21ST JULY, 2022

LEASING OF GOVERNMENT ASSETS ON PPP MODE

827. SHRI DIBYENDU ADHIKARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of Government assets along the National Highways (NHs) which are given under Public Private Partnership (PPP) mode and the present status of leasing and privatising thereof;
- (b) the plan of the Government for leasing of Government assets along NHs in next there years; and
- (c) the other steps taken by the Government in liberalising road transport policy under PPP mode?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

a) & b) I. Wayside Amenities

Ministry has issued the policy circular no. RW/NH-33044/14/2003-S&R(R)-Pt. dated 11th February 2021 towards development of Wayside Amenities along National Highways.

Total 14 Nos of WSA sites have been operationalized under Public-Private Partnership model.

In addition to the above, total 118 sites have been awarded on PPP mode. As per the requirement and availability of land parcels more sites will be leased out on upcoming Highways/ Expressways.

II. Warehouses

Warehouse policy on surplus acquired land along NHs is approved by the Ministry. The feasibility study for setting up for the Warehouse facilities along NH is under progress by NHLML. Upon the completion of the feasibility studies, the initiative shall be taken forward.

c) MoRTH has issued a Notification vide GSR 652 (E) dt 23rd September 2021 which provides for recognition, regulation and control of Automated Testing Stations. As per the provisions in the rule "the owner or operator, as the case may be, of an automated testing station shall be the State Government or any company or association or body of individuals or individual or special purpose vehicle either directly or through public- private partnership".
